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- \*123. SHRI R. SAMBASIVA RAO: Will the Minister of RAILWAYS be pleased to state:
- (a) whether there is any proposal under Government's consideration to modify the present system of reservations i. e. three months in advance to facilitate travelling at short notice; and
- (b) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) No, Sir.

(b) Does not arise.

## Survey of the Khurdha Road-Bolancir Line

- \*127. SHRI JAGADISH JANLWill the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the survey work of proposed Khurdha Road-Bolangir line via Phulbani in Orissa is not progressing satisfactory;
- (b) if so, what are the reasons there for; and
- (c)what steps are proposed to be taken to expedite the survey work?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) No. Sir.

- (b) Does not arise.
- (c) The survey work has been entrusted to RITES who have carried out a preliminary study and have. already submitted an interim report.

## Border Area Projects under CSWB

\*129. SHRIMATI ILA BHATTA-CHARYA; Will the Minister of SOCIAL AND WOMEN'S WELFARE be pleased to state:

(a) what is the State-wise number of Border Area Projects under Central Social Welfare Board:

to Questions

- (b) what is the State-wise number of employees encaged in these projects:
- (c) what are the service conditions of these employees;
- (d) whether the employees of these proall financial benefits after jects are getting withdrawalof ceiling of funds by the C.S.W.B;
- (e) if so, what are details in this regard; and
- (f) if not. what are the reisons there for?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL AND WOMEN'S WELFARE (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a)

The number of Border Area Projects is 92 Slate-wise division is laid on the Table of the Sabha as Statement-I.

- (b) The number of employees en gaged in these projects is 2156, State-wise distribution is laid on the Table of the Sabha as Stalement-II.
- (c) The employees of these projects are governed by the State Government rules as far as the pay and allowances concerned.
- (d) to (f) The ceiling on the budget of these, projects has not been withdrawn. However, the Sehematic budget of the projects has been revised w.e.f. 1-4-84 so as to provide additional funds to meetthe enhanced expenditure on account of pay and allowance of the employees.